

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 273 of 2014 & 85 of 2014

Dated: 7th October, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

Appeal No. 273 of 2014

In the matter of:

Essar Power Gujarat Ltd.

....Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. D.L. Chidanada
Mr. Amit Kapur,
Mr. Abhishek Munot &
Mr. Malcolm Desai

Counsel for the Respondent (s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Mr. Anand K. Ganesan
Mr. Ishan Mukherjee for R-1
Ms. Superna Srivastava &
Ms. Anuska Arora
Mr. S.R. Pandey (Rep)
Ms. Venu for GETCO

Appeal No. 85 of 2014

In the matter of:-

Gujarat Urja Vikas Nigam Ltd. & Anr.

.... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Mr. Anand K. Ganesan

Mr. Ishan Mukherjee

Counsel for the Respondent (s) : Mr. Amit Kapur,
Mr. Abhishek Munot &
Mr. Malcolm Desai for R-2
Ms. Superna Srivastava &
Ms. Anuska Arora
Mr. S.R. Pandey (Rep)

ORDER

These are cross-Appeals. In Appeal No. 85 of 2014, arguments on behalf of the appellants have already been concluded. In cross-Appeal, being Appeal No. 273 of 2014, arguments on behalf of the appellants are to commence. Since considerable time is required for conclusion of arguments in these Appeals, hence post these Appeals for further arguments on **15th & 16th December, 2015**.

Registry is directed not to post any other Appeal on these dates so as to enable the parties to conclude their respective arguments.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

rkt/vg